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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER :
PETITION NUMBER : CP/25/2017
NAME OF THE PETITIONER(S) : R. RAJASEHAR
NAME OF THE RESPONDENT(S) : VASAN CONSTURCTIONS COMPANY PVT LTD &
ORS
UNDER SECTION : 241/242


S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	CHANDRAMOULI N.V. PRASAD	COUNSEL for Petitioner	
2.	A.G. SANKARANARAYANA AIC. MYLSAMY VASQUEZ	for Respondents	

ORDER

Counsels for both the parties are present and submitted that as per the order dated 22.08.2017, the steps are being taken to get released the personal guarantee of the Petitioner and the Bank is taking its own time and prayed for time. At request, time is enlarged. Put up on **24.10.2017 at 10.30 A.M.**


MEMBER (TECHNICAL)
ghk


MEMBER (JUDICIAL)